

Review on the working of and Annual Report of the Kerala Agro Industries Corporations Ltd. for 1989-90 and a Statement for delay in baying these Papers.

14.06 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS - Contd.

[English]

MR. SPEAKER: Shri Buta Singh may resume his speech.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJANKUMARAMANGALAM): (a) On behalf of Shri Mullappally Ramachandran, I beg to lay on the table:-

(1) A copy each of the following papers (Hindi and English versions) under section 619 of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Kerala Agro Industries Corporation Limited for the year 1989-90.
- (ii) Annual Report of the Kerala Agro Industries Corporation Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-2236/92]

Revised Memorandum Regarding Delegated Legislation in respect of the Foreign Trade (Development and Regulation) Bill, 1992

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): I beg to lay on the Table a copy of the revised Memorandum regarding Delegated Legislation in respect of the Foreign Trade (Development and Regulation) Bill, 1992 (Hindi and English versions)

[Placed in Library See No. LT- 2237/93]

SHRI BUTA SINGH (Jalore): Honourable Mr. Speaker, Sir, since yesterday a discussion has been going on in the House over the no confidence motion moved by honourable Jaswant Singh ji. Till now, many honourable leaders have spoken on behalf of the main political parties in the House and all the leaders want that the suggestions given by them are implemented by the Narasimha Rao Government. Some have been implemented and some suggestions could not be implemented, but on the whole I have come to the conclusion that all the leaders including Shri Jaswant Singh ji admit that in the present circumstances only Shri P. V. Narasimha Rao and his colleagues can given a stable and permanent Government to the country.

This House expresses the sentiments of the countrymen. If we read the speech of honourable Jawant Singh ji carefully, we will find that the feelings of the countrymen have not been expressed till now. The feelings of the Bhartiya Janata Party have been expressed in that. That is why their point of view is very narrow. Taking this point of view, if I say that the Government is running only with the belief in the democratic system and in this house because I am one of those members, who take pride in being a very old member. I have come to the lok Sabha for the third time. For some time I remained outside as well, but it is a matter of pride for this House, that the no confidence motion moved by the opposition, has always been defeated and I agree that... (Interruptions)

You have done this even when you were supporting the Government. That is why I believe that this proposal shall meet the